

**District Rehabilitation Centres**

5810. SHRI V. SOBHANA DRE-  
ESWARA RAO VADDE:  
SHRI BOLLA BULLI  
RAMAIAH:

Will the Minister of WELFARE be pleased to state:

(a) the status of District Rehabilitation Centres;

(b) whether the Government propose to wind up the District Rehabilitation Centres; and

(c) if so, the steps taken to regularise the services of staff working in District Rehabilitation Centres?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) The District rehabilitation Centres will be replaced by centres under the "National Programme for the Rehabilitation of the Handicapped" from 1992-93.

(b) Yes, Sir.

(c) Staff on deputation will revert to their parent departments. Staff recruited directly

will be considered for appointment under the new scheme subject to suitability.

**Area Under Cultivation**

5811. PROF. RAM KAPSE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have formulated any scheme to bring additional land under cultivation;

(b) if so, the details thereof; and

(c) the area of land brought under cultivation till the date, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b). Presently, there is no scheme, exclusively for bringing additional land under cultivation; however, under the State and Central Sector soil Conservation & Watershed Management Schemes, every year, some areas are brought under productive use through reclamation and development of problem lands.

(c) The state-wise information regarding cultivated area and cultivable area as on 1988-89 is in the statement enclosed.